

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No.2 in CIVIL APPEAL NO(s). 316 OF 2013

RAJ KUMAR SINGH & ORS.

Appellant (s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 08/05/2014 This Application was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE MADAN B. LOKUR
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Mr. Rajesh Sharma, Adv.
 Mr. Ravinder Kumar, Adv.
 Mr. Nitin Kumar, Adv.
For Ms. Shalu Sharma, Adv.

For Respondent(s) Mr. Ameet Singh, Adv.
 Ms. Alka Sinha, Adv.
 Mr. Anuvrat Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing of appeal is expedited.

Civil appeal be listed for final hearing within
one year.

I.A. No.2 of 2014 stands disposed of.

(Neetu Khajuria)
Sr.P.A.

(Renu Diwan)
Court Master